

(2023) 03 TDSAT CK 0015

Telecom Disputes Settlement And Appellate Tribunal

Case No: Telecom Petition No. 27 Of 2022

Netlink Websolutions  
Pvt Ltd

APPELLANT

Vs

Union Of India

RESPONDENT

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Date of Decision: March 6, 2023

Hon'ble Judges: Biresh Kumar, Registrar

Bench: Single Bench

Advocate: Rishi Sharma, D. Girish Kumar, Chandrashekhar A. Chakalabbi

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### Judgement

Pleadings are complete in the matter. It was submitted on behalf of the Petitioner that they intend not to file any Rejoinder in the matter. Two weeks time is prayed and allowed to the Petitioner to file their draft Issues. The Respondents may file their draft Issues within two weeks thereafter. Let the matter be listed for Issues on 6th April, 2023.